Sr. No. 4

HIGH COURT OF JAMMU AND KASHMIR

AT JAMMU

(Through WhatsApp Video conferencing)

EMG-Bail Appl. No.3/2020

Hilal Rather

...Applicant(s)/Petitioner(s)

Through :- Mr. Sunil Sethi, Sr. Advocate with Mr. Pranav Kohli, Advocate.

v/s

Union of India through CBI, Jammu

...Non-applicant/Respondent

Through :- Ms. Monika Kohli, Advocate.

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE

ORDER

Learned counsel for the respondent has filed objections to the bail

application.

Heard learned counsel for the parties.

Reserved for orders.

(PUNEET GUPTA) JUDGE

Jammu 20.04.2020 Pawan Chopra